

**Shri S. C. Samanta:** May I know whether there is any proposal to establish a museum only for this purpose?

**Shri Humayun Kabir:** These will be preserved in museums along with other types of objects.

#### Distribution of Iron and Steel

\*1536. **Shri Basumatari:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the Central Government was recently requested by the Government of Assam to increase the Development Scheme quota of steel to at least 1,500 tons per quarter; and

(b) if so, the action taken thereon?

**The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha):** (a) and (b). The Government of Assam requested for an increase in the quantum of allotment to the State. In spite of the overall shortage of steel in the country, the State's Development Scheme quota has been increased from 563 tons to 1063 tons per quarter with effect from Period I/58-59 as a special case.

**Shri Basumatari:** May I know on what basis this development scheme quota of iron and steel is distributed? Is it on a population basis or on the basis of requirements?

**Shri Gajendra Prasad Sinha:** It is on the requirements.

**Shri Basumatari:** May I know whether the Government is aware of the fact that the work of construction of the industrial estate at Gauhati has been held up for want of iron rolls?

**Shri Gajendra Prasad Sinha:** There is a general shortage of steel. That is not the difficulty with Assam only.

**Shri Harish Chandra Mathur:** Is it not a fact that the Ministry of Commerce and Industry has given an assurance that all the industrial estates will get the quota for one shift and, if so, how is it that the industrial estate in Assam is being starved?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** That question, I think, should appropriately be asked of the Commerce and Industry Ministry, as to what the nature of that assurance is. But the question, I think, was about the construction and not about the running of the industrial estate. On the construction side, if a case is specifically brought to my notice, I am prepared to look into it.

**Shri P. C. Borooah:** Is it not a fact that no quota of iron and steel has been moved to Assam for the last six months?

**Sardar Swaran Singh:** My colleague has answered that the allocation has been made.

**Shri P. C. Borooah:** Has it been moved?

**Mr. Speaker:** Next question.

#### Boundary Dispute between Punjab and Himachal Pradesh

\*1538. **Shri Daljit Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether any boundary dispute between Punjab and Himachal Pradesh has been referred recently to the Central Government; and

(b) if so, when the matter is expected to be finalized?

**The Minister of Home Affairs (Pandit G. B. Pant):** (a) No.

(b) Does not arise.

**Shri Hem Raj:** In view of the fact that there are certain pockets within Himachal Pradesh, just as Simla and Dalhousie, and there are so many administrative difficulties with regard to these pockets, may I know whether the Government of India will transfer those pockets to Himachal Pradesh and whether any decision has been arrived at to that effect?

**Pandit G. B. Pant:** The question related to some boundary disputes: none exists between the two States